

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 239 OF 2015 & IA NO. 885 OF 2017
APPEAL NOS. 240 & 241 OF 2015
APPEAL NO. 203 OF 2015**

Dated: 26th April, 2018

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member**

**APPEAL NO. 239 OF 2015 & IA NO. 885 OF 2017 AND
APPEAL NOS. 240 & 241 OF 2015**

In the matter of:

Indian Wind Power Association

.... Appellant(s)

Vs.

Tamil Nadu Generation & Distribution Corporation Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Senthil Jagadeesan
Mr. Anand Ganesan
Ms. Sonakshi Malhan

Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. S. Vallinayagam for R-1

APPEAL NO. 203 OF 2015

In the matter of:

TANTRANSCO Ltd. & Ors.

.... Appellant(s)

Vs.

M/s Indian Wind Power Association & Ors.

....Respondent(s)

Counsel for the Appellant(s) : Mr. G. Umapathy
Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Senthil Jagadeesan
Mr. Anand Ganesan
Ms. Sonakshi Malhan for R 1

Ms. Raveena Dhamija for R-2

ORDER

List this batch of appeals for hearing on **26.07.2018**, as agreed by the learned counsel appearing for the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial member

Js/kt